

FORM A
PUBLIC ANNOUNCEMENT

(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

FOR THE ATTENTION OF THE CREDITORS OF MARUTI GLAZE TILES PRIVATE LIMITED

RELEVANT PARTICULARS		
1.	Name of corporate debtor	Maruti Glaze Tiles Private Ltd
2.	Date of incorporation of corporate debtor	12th October 1994
3.	Authority under which corporate debtor is incorporated / registered	Registrar of Companies - Ahmedabad
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U26933GJ1994PTC023267
5.	Address of the registered office and principal office (if any) of corporate debtor	Opp. ONGC Colony, Vijapur Road, Mehsana, Gujarat - 384002
6.	Insolvency commencement date in respect of corporate debtor	Order Pronounced on 9th March 2021 Order Received on 15th March 2021
7.	Estimated date of closure of insolvency resolution process	5th September 2021
8.	Name and registration number of the insolvency professional acting as interim resolution professional	Ravindra Kumar Goyal IBBI/IPA-001/IP-P-02019/2020-2021/13098
9.	Address and e-mail of the interim resolution professional, as registered with the Board	Eden I -807, Godrej Garden City, S G Highway, Ahmedabad – 382470, Gujarat. E-mail: ravindra1960_goyal@yahoo.co.in
10.	Address and e-mail to be used for correspondence with the interim resolution professional	1, Sattar Taluka Apartment, Nr. Navjeeven Press Road, Opp. Old High Court, Income Tax, Ahmedabad – 380014, Gujarat. E-mail: cirp.mgtpl@gmail.com
11.	Last date for submission of claims	29th March 2021
12.	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	NA
13.	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	NA
14.	(a) Relevant Forms and (b) Details of authorized representatives are available at:	(a) https://www.ibbi.gov.in/home/downloads (b) NA

Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a corporate insolvency resolution process of the Maruti Glaze Tiles Private Limited on 9th March 2021 (Order received on 15th March 2021)

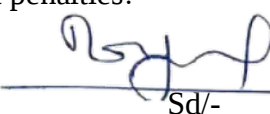
The creditors of Maruti Glaze Tiles Private Limited, are hereby called upon to submit their claims with proof on or before 29th March 2021 to the interim resolution professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Date: 16th March 2021

Place: Ahmedabad


Sd/-
Ravindra Kumar Goyal
(Interim Resolution Professional)

